

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:998
ANSWERED ON:01.03.2000
EMPLOYEES STATE INSURANCE CORPORATION
UMMAREDDY VENKATESWARLU

Will the Minister of LABOUR be pleased to state:

- (a) whether ESIC has an office in Hyderabad for the whole region;
- (b) if so, its functions and work;
- (c) whether proper surveys are being done by ESIC;
- (d) if so, to what extent has ESIC improved health care for workers;
- (e) the details thereof;
- (f) whether ESIC has studied the need of a super-speciality hospital in the State of Andhra Pradesh; and (g) if so, the details in this regard?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a): Yes, Sir.

(b): The main functions of the Regional Office relate, inter-alia, to coverage of factories/establishments under the ESI Scheme, collection of contributions, prosecution of defaulting employers, disbursement of cash benefits, coordination with the State Government with regard to administration of medical care etc.

(c): Yes, Sir.

(d) to (g): The responsibility for administration of medical care under the ESI Scheme vests in the State Governments/Union Territory Administrations except in Delhi and NOIDA where it is being administered directly by the ESIC. The ESIC has prescribed norms/guidelines for staffing and equipments in the ESI hospitals/ dispensaries. However, recently in order to improve health care facilities in ESI hospitals/ dispensaries, the ESIC has formulated an Action Plan and forwarded the same to State Governments including the Government of Andhra Pradesh for implementation. The Action Plan includes inter-alia provision of modern equipment system in hospitals, availability of basic equipment in dispensaries, establishment of regional trauma centres, establishment of super speciality services, blood banks, cancer treatment centres, development of indigenous system of medicines, development of tie-up arrangements with reputed medical institutions etc.